GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:356 ANSWERED ON:07.08.2002 MODERNISATION OF BLOOD BANKS UMMAREDDY VENKATESWARLU

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have extended financial assistance to State Governments for modernization of blood banks in Government Hospitals;
- (b) if so, the schemes which are funded by the Union Government for modernization of blood banks;
- (c) the allocation of funds made for this purpose during 2001-2002, State-wise;
- (d) the number of blood banks which were assisted during 2001-2002, State-wise; and
- (e) the funds proposed to be released for the purpose during 2002-2003?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHATRUGHAN SINHA)

(a) to (e): A statement is laid on the table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 356 FOR ANSWER ON 7.8.2002

(a)&(b): In order to ensure safe and adequate supply of blood the central government has initiated several interventions. Modernising and strengthening all blood banks in the government sector and some blood banks in the voluntary and charitable sector is the most important of them. The National AIDS Control Organisation under a scheme of central financial assistance, has provided financial support for the purchase of blood bank equipment, consumables, chemicals and reagents, and also towards payment of salary of technician(s) and contingency expenses. The National AIDS Control Programme (NACP) Phase I (1992-99), succeeded it modernising 815 blood banks either as District Level Blood Banks, Major Blood Banks, Blood Component Separation Facilities (BCSF) or Zonal Blood Testing Centres (ZBTC). In Phase II of the NACP (1999-2004), modernisation of an additional 179 blood banks in different forms i.e. District Level Blood Banks, Major Blood Banks, Blood Component Separation Units and State of the Ar Modern Blood Banks, is under process.

Outline of assistance admissible to blood banks under the scheme are as follows:-

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Blood Banks Consumables
Rs. in lakhs Salary of
Technician
Rs. in lakhs Contigency
Rs. in lakhs Total Rs. in lakhs
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District 1.25 0.78 - 2.03 Major 3.00 0.78 - 3.78 BCSF 12.00 1.00 1.00 14.00 ZBTC 0.30 1.56 - 1.86

(c) to (e): The allocation of funds to Blood Banks, statewise for the years 2001-02 and 2002-03 are given in the annexure.

ANNEXURE

Annexure mentioned in reply to Parts (c) to (e) of Lok Sabha Starred Question No.356 for 07-08-2002

S.No. State/UT No of Blood
 Banks assisted
 (2001-02) Amount Released
 (2001-02) Amount Proposed (2002-03)

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1 A & N Islands 04 14.84 18.00
2 Andhra Pradesh 77 213.08 323.54
3 Arunachal Pradesh 06 13.76 24.19
4 Assam 23 62.64 80.46
5 Bihar 59 126.21 175.00 6 Jharkhand 21 45.57 23.00
7 Chandigarh 05 38.09 28.45
8 Dadar & Nagar Haveli 01 2.03 3.90 9 Daman and Diu 01 2.03 2.99
10 Delhi 08 64.55 50.02
11 Goa 06 28.26 28.26
12 Gujarat 65 183.65 141.28
13 Ahmedabad MC 10 45.44 50.57
14 Haryana 24 78.90 81.95
15 Himachal Pradesh 12 40.63 55.70
16 Jammu & Kashmir 18 55.58 57.50
17 Kamataka 64 183.63 222.85
18 Kerala 46 173.47 175.21
19 Lakshadweep 01 2.03 2.03
20 Madhya Pradesh 65 164.54 204.61
21 Chattisgarh 11 39.01 42.50
22 Maharastra 84 284.95 yet to be finalised
23 Mumbai MC 24 99.55 101.97
24 Manipur 5 18.62 47.55
25 Meghalaya 05 17.78 17.70
26 Mizoram 05 17.11 14.00
27 Nagaland 12 41.26 30.76
28 Orissa 51 119.56 120.70
29 Pondicherry 04 17.37 21.90
30 Punjab 42 100.09 96.15
31 Rajasthan 27 84.25 129.77
32 Sikkim 03 7.67 9.80
33 Tamilnadu 93 235.65 232.28
34 Chennai MC 27 100.00 93.92
35 Tripura 08 31.71 32.51
36 Uttar Pradesh 84 262.52 297.65
37 Uttaranchal 14 20.00 61.04
38 West Bengal 90 237.71 260.00
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Total 1105 3273.74 3359.71